BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.669/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Minish Maiti -Vs-ROC, W.B		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	A·K. C	spales Ad	far hetit.	29/1/18

ORDER

Ld. Counsel for the appellant is present.

Reply to the appeal has been submitted by the Registrar of Companies, West Bengal. Rejoinder along with supplementary documents showing that the company is a going concern has been filed.

1

Heard. Reserved for order.

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(Jinan K.R.) Member (J)

108